

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 17

CA 117/2024 CA 118/2024 CA 119/2024 CA 116/2024 (NEW CA) MA
2070/2019 MA 2071/2019 CA 361/2021 CA 362/2021 CA 364/2021 CA
396/2021 CA 427/2021 CA 51/2022 CA 97/2022 CA 102/2022 CA 118/2022 CA
119/2022 CA 121/2022 CA 640/2022 IA 1/2022 IA 2/2022 CA 117/2023 CA
355/2023 IA 19/2024 IA 32/2024 IA 57/2024 IA 58/2024 CA 60/2024 CA
65/2024 CA 93/2024 CA 101/2024 In CP/3638(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 24.04.2024

NAME OF THE PARTIES: **UNION OF INDIA V/s INFRASTRUCTURE**
LEASING AND FINANCIAL SERVICES
LTD. & ORS.

Section 241- 242 of the Companies Act, 2013

ORDER

1. Mr. Aditya Sikka, Advocate /aw Mr. Meghav Gupta, Advocate Ms. Onshi
Jakhar, Advocate i/b Santosh Kumar RD (WR), appeared for the Union of
India.
2. Ms. M.S. Bhardwaj, Advocate appeared for the SFIO.

3. Adv. Gaurav Sharma a/w Adv. Rajnni Kutty i/b AVYUKTAA LEGAL for the R-17 in CA 396 of 2021.
4. Adv. Preet Chheda for Respondent No.19 in CA/396/2021.
5. Mr. Paras Parekh, Abhineet Sharma & Ashok Pandey, Advocates i/b RHP Partners for Respondent No. 14 in CA 396 of 2021.
6. Ms. Roma Bhojani a/w Ms. Drishti Das and Mr. Deevanshu Jaswani i/b Cyril Amarchand Mangaldas for the Respondent in CA 640/2022.
7. Mr. Chirag Naik a/w. Ms. Vijayanti S and Mr. Prasanna Kumar i/b. MZM Legal LLP for Respondent No. 332 in MA No. 2070/2019 & 2071/2019.
8. Adv. Kabir Saund i/b J. Sagar Associates appeared for the Applicant in CA No. 640/2022.
9. Mr. Kuber Dewan, Adv; Mrs. Neeharika Aggarwal, Adv; Mr. Kaustubh Srivastava, Adv. appeared for the Respondent no. 1 in CA 396/2021 & Respondent no. 2 in CA 117/2023.
10. Mr. Navroz Seervai, Sr. Adv., VP Singh, Aditya Jalan, Raghav Seth, Asif Ahmed, Ambareen Mujawar, Bhagya Yadav, Shreya Choudhary, Anant

Narayan Misra and Prince Todi, advocates for Respondent No. 325 in MA No. 2070/2019.

11.Mr. VP Singh, Aditya Jalan, Raghav Seth, Asif Ahmed, Ambareen Mujawar, Bhagya Yadav, Anant Narayan Misra, Shreya Choudhary and Prince Todi, advocates for Respondent No. 327 in MA No. 2070/2019.

12.Mr. Virgil Braganza i/b J Sagar Associates for Respondent No 2 in CA 396 of 2021.

13.Adv. Preet Chheda for Respondent No.19 in CA 396/2021.

14.Mr. Pulkit Sharma, Advocate appeared for the Respondent no. 333 in MA No. 2070/2019 and Applicant in CA No. 427/2021 & CA 93/2024.

15.Mr. Kazan Shroff, Advocate a/w Mr. Sunil Gaugan, Advocate i/b RNG Law Associates appeared for the Respondent no. 322 in Diary no. 2709138026042024.

16.Mr. Pulkit Sharma, Advocate a/w Ms. Tanushree Sogani, Advocate appeared for the Respondent no. 20 in CA No. 396/2021.

- 17.Mr. Robin Jaisinghani, Advocate i/b Dastur Kalambi & Associates in CA No. 117/2024, 118/2024, 119/2024, 361/2021, 362/2021, 97/2022, 102/2022, 1182-22 & 119/2022.
- 18.Ms. Roma Bhojani, Advocate a/w Ms. Drishti Das, Mr. Deewanshu Jaswani, Advocate appeared for the Respondent in CA No. 640/2022.
- 19.Mr. Janak Dwarkadas, Senior Counsel a/w Mr. Rahul Dwarkadas, Ms. Prachi Dhanani, Ms. Rohini Jaiswal Ms. Saloni Vyas, Advocate i/b Veritas Legal appeared for the Applicant in CA Nos. 60/2024, 65/2024, 116/2024 and Respondent no. 326 in MA No. 2070/2019.
- 20.Mr. Kunal Mehta, Advocate i/b Legasis Partners appeared for the Respondent no. 33.
- 21.Mr. Rohan Cama, Advocate a/w Mr. Vijeet Trivedi, Advocate i/b Ganesh & Co. appeared for the Respondent no. 321 in MA No. 2070/2019, CA 101/2024 and IA no. 32/2024.
- 22.Mr. Pulkit Shrama, Advocate a/w mr. Pratik Kalia, Advocate i/b Agama Law Associates appeared for the Respondent no. 23 in CA No. 396/2021.

23.Ms. Soumya Srinivasan, Advocate a/w Mr. Nitin Jain, Advocate i/b

Legasis Partners appeared for the Respondent no. 328 and 329.

24.Mr. Chirag Bhavsar, Advcoate i/b Vis Legis Law Practice, appeared for

the Respondent no. 21 & 22 in CA No. 396/2021.

25.Mr. Amir Arsiwala, Advocate a/w Mr. Nikhat Chaudhary, Advocate i/b

Kavisha Shah, Advocate appeared for the Respondent no. 13 in CA No.

396/2021.

26.Adv. Hamza Lakhani i/b India Law Alliance appeared for the Respondent

no. 18 in Ca No. 396/2021.

27.Mr. Paras Parekh, Advocate i/b RHP Partners appeared for the Respondent

no. 14 in CA No. 396/2021.

28.Ms. Vaibhavi Bhalerao, Advocate appeared for the Respondent no. 4.

29.Mr. Rohan Rajadhyaksha, Advocate a/w Tine Abraham, Akshay Puri,

Advait Shukla, Shivram Singhanian, Advocates i/b Trilegal appeared for the

Respondent no. 26 in CA No. 396/2021.

30.Mr. Gaurav Joshi, Senior Counsel i/b Adv. Ruturaj Bankr appeared for the

applicant in CA No. 355/2023 and CA No. 117/2023.

31.Mr. Gaurav Joshi, Senior Counsel i/b Adv. Vishesh Kalra, Advocate a/w

Adv. R. V. Bankar appeared for the Respondent no. 6 in CA No. 396/2021.

32.Learned Counsel for the Union of India objected hearing of maintainability

applications first instead of hearing in the matter completely.

33.Heard Counsel appearing for both sides on CA No. 117/2023, CA 60/2024,

IA 57/2024, IA 58/2024, CA 101/2024, CA 119/2022, CA 93/2024 and

Reserved for Order.

34.Both parties are at liberty to file their written notes of arguments within

one week.

35.List CA 65/2024, MA 2070/2019, MA 2071/2019 on **08.05.2024** for

hearing at **2:30 pm.**

36.List CA 396/2021, CA 355/2023 on **16.05.2024** for hearing.

37.List CA No. 640/2022 on **04.06.2024** for hearing.

38.List CA 116/2024 and IA No. 66/2024 on **12.07.2024** for hearing.

39.Learned Counsel for the Union informs that Respondent no. 335 ought to

be amended. Union of India may carryout necessary amendment, if

required.

CA No. 396/2021 –

1. Mr. M. S. Bhardwaj, learned Counsel for the SFIO concealed that Respondent no. 9 has already been deleted and was wrongly added as party in amended CA No. 396/2021.
2. Ms. Samrudhi Chothani, Advocate i/b Trilegal appeared for the Respondent no. 9.
3. List this CA along with remaining CAs' on **16.05.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna